

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 282/ 2016	For hearing counsel for ROC	220	Salesforce.Com India Pvt. Ltd., & 3 Others.

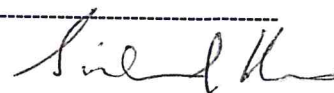
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SINDHU S RAO
974 2290371

Petitioner



ORDER

Matter is listed today for hearing. Counsel for Petitioner is present. She has filed a memo for withdrawal with a liberty to approach this tribunal in case of similar application is pending before the RD Hyderabad. Memo is recorded. Permission is granted to the Petitioner to withdraw the petition with a liberty to file petition before this Tribunal in case of necessity. Petition is dismissed as withdrawn.



Member (T)



Member (J)